

ANNEXURE - B

Filing under List of Stakeholders under Regulation 31(2) of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: M/s GARVIT INNOVATIVE PROMOTERS LIMITED; Date of Commencement of Liquidation: 15.10.2025 (Order received on 22.10.2025); List of stakeholders as on: 15.11.2025

PART 2 – LIST OF OPERATIONAL CREDITORS

Sl. No.	Name of the Creditor	Details of claim received		Details of claim admitted					Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remark, if any
		Date of receipt	Amount claimed (Amount in Rs)	Amount of claim Admitted (Amount in Rs)	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted			
1	Noble Co-operative Bank Ltd.	14.11.2025	80,82,60,033/-	80,82,60,033/-	Arising out of Cheque bouncing charges, interest charges on	80,82,60,033/-	No	-	50.35	-	-	Claim is provisionally admitted and subject

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